

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

NOTIFICATION

Consequent upon the directions in Writ Petition Nos. 5284 and 5285 of 2019, 23658 of 2019 and batch and Writ Petition Nos. 7711 and 7720 of 2019 dated 5.11.2019, in supercession of the notification dated 1.10.2019, the following fifty one (51) candidates, whose hall ticket numbers shown hereunder, are provisionally selected to the posts of Civil Judge (Junior Division) notified for the year 2019 under Notification No. 15/2019-RC, dated 8.3.2019 under Direct Recruitment and Recruitment by Transfer categories:

DIRECT RECRUITMENT

2019014	2019021	2019031	2019032	2019056	2019076
2019077	2019080	2019086	2019099	2019114	2019116
2019117	2019122	2019142	2019153	2019168	2019213
2019221	2019228	2019245	2019262	2019299	2019302
2019310	2019331	2019353	2019359	2019366	2019380
2019382	2019384	2019390	2019400	2019416	2019417
2019429	2019430	2019432	2019436	2019445	2019505
2019522	2019538	2019558	2019559	2019560	2019586

The provisional selection of the candidate under BC-E category will be subject to disposal of Civil Appeal Nos.2628-2637/2010 pending for consideration on the file of the Hon'ble Supreme Court of India.

RECRUITMENT BY TRANSFER

2019600	2019616	2019652
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While notifying the list of provisionally selected candidates dated 1.10.2019, it is specifically mentioned that the selection is subject to the directions in Writ Petitions 5284 and 5285 of 2019 and other connected Writ Petitions. Consequent to the disposal of above mentioned Writ Petitions, the provisional select list dated 1.10.2019 is revised. The following candidates are not selected, as there are more meritorious candidates than these candidates who are also not included in select list in respective categories, and thereby **the following four candidates are de-selected:**

2019033	2019185	2019195	2019426
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Date: 18-11-2019.
Hyderabad.


REGISTRAR (ADMINISTRATION)
F.A.C. REGISTRAR (RECRUITMENT)